Annexure-6 to Circular No. IBBI/CIRP/36/2020 dated 27.11.2020
Name of the corporate debtor: M/s. FNL AAC Block Private Limited; Date of commencement of CIRP: 24.07.2020
NCLT order C.P. (IB) No. 507/NCLT/AHM/2018 dated 24.07.2020
List of creditors as on:19.03.2021

List of operational creditors (Employees)
(Amount in₹)

Sl. No.	Name of authorised representative, if any	Name of emplo yee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
NIL														